

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE, SHAHDARA DISTRICT,  
KARKARDOOMA COURTS, DELHI.**

**ORDER**

The following postings and transfers are hereby made with immediate effect:

Sl. No.	Name	From	To
1	Sh. Sushil Kumar	SJA in Administration Branch, Shahdara District	SJA/Incharge: Administration Branch Leave Section General Branch Vigilance/Litigation
2	Ms. Chaga Mehta	JA/Reader in the Court of the undersigned	JA in Leave Section, Shahdara District
3	Ms. Rajni Jakhmola	SJA in Leave Section, Shahdara District	Reader in the Court of Sh. Anam Kr. Sharma, CJ-02
4	Sh. Manoj	Reader in the Court of Sh. Anam Kr. Sharma, CJ-02	Reader in the Court of Sh. Nipun Awasthi, ASJ (POCSO), Shahdara District
5	Sh. Sanjay Kalra	Reader in the Court of Sh. Nipun Awasthi, ASJ (POCSO), Shahdara District	SJA/Incharge in CMM Office, Filing Section and Bail Section
6	Sh. Rajesh Kumar	JA in CMM Office, Shahdara District	Ahmed in the Court of Sh. Anishah Rawat, ASI-03, Shahdara District
7	Sh. Deepak Sharma	SJA in R&I Branch, Shahdara District	Reader in the Court of Mr. Nile Pustola, ASJ (POCSO), Shahdara District
8	Sh. Lalit Prasad	Reader in the Court of Ms. Shruti Sharma	JA in R&I Branch, Shahdara District
9	Sh. Mritunjay Kumar	Ahmed in the Court of Ms. Shruti Sharma-I, MM (Mahila Court)-03	Reader in the Court of Ms. Shruti Sharma-I, MM (Mahila Court)-03
10	Sh. Harish Kumar	JA in Judicial Branch, Shahdara District	Ahmed in the Court of Ms. Shruti Sharma-I, MM (Mahila Court)-03
11	Sh. Anil Sharma	Ahmed in the Court of Sh. Ramesh Kumar-II, ADJ-01	JA in Accounts Branch, Shahdara District
12	Sh. Sanjay Anand	JA in Cash Branch, Shahdara District	Ahmed in the Court of Sh. Ramesh Kumar-II, ADJ-01
13	Sh. Gagan Prakash Sharma	Assistant Ahmed in the Court of Ms. Kiran Bansal, ASJ, Shahdara District	JA in Accounts Branch, Shahdara District
14	Sh. Anuj Rana	JA in Accounts Branch, Shahdara District	Assistant Ahmed in the Court of Ms. Kiran Bansal, ASJ, Shahdara District
15	Ms. Anupa Bajwan	JA in Copying Agency, Shahdara District	Assistant Ahmed in the Court of Sh. Bharat Aggarwal, MM-05, Shahdara District
16	Sh. Sudhir Kumar	SJA in Accounts Branch	SJA in Record Room (Civil)

*(Handwritten signature)*

17	Sh. Shyam Singh	JA in Purchase Cell	JA in Caretaking Branch in addition to his assigned work
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Note: Earlier Order bearing no. 310-918/Adm./P&T/SHD/KKD/2023 dated 01.02.2023 in respect of Sh. Sushil Kumar, SJA (EC 2431), Sh. Gurpreet Singh, JA (EC 64560524), Sh. Sachin, JJA (EC 74044048) and Sh. Rajeev Tomar, JA (EC 13339) stands cancelled.

Non-compliance of the above directions or immediately proceeding on leave shall be viewed seriously and the official shall be liable for suitable disciplinary action.

*Jain*  
15/02/23  
Principal District & Sessions Judge,  
Shahdara District, KKD Courts, Delhi.

No. 1697-1704/Adm./P&T/SHD/KKD/2023

Dt./Dl, the dated 15/2/23

Copy forward for information and necessary action to

1. The Principal District & Sessions Judge (HQ) Delhi.
2. The Officer-in-Charge, Administration Branch, Shahdara District, KKD Delhi.
3. The Accounts Officer, Accounts Branch, Shahdara District, Karkardooma Court, Delhi.
4. The Judicial Officers/Official concerned.
5. The Dealing Officials Personal File/Leave/CR
6. The Dealing Official, "Layers" Seat, Administration Branch, The Hazari Courts/Karkardooma Courts, Delhi.
7. The PS to the undersigned.
8. Welfare Committee, The Hazari Courts/Karkardooma Courts, Delhi.

*Jain*  
15/02/23  
Principal District & Sessions Judge,  
Shahdara District, KKD Courts, Delhi.